

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB- 365(ND)/2020

IN THE MATTER OF:

M/s Dhingra Plastic and Plastiscisers Pvt Ltd
Vs
M/s Serval India Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ms. Priyadarshani, appeared on behalf of Corporate Debtor/respondent and undertakes to file Vakalatnama as well as reply. Let the same be filed after serving advance copy of the same to the Ld. Opposite Counsel.

Ld. Counsel for petitioner is directed to serve the copy of petition to the Ld. Counsel for respondent in the course of the day. Issuance of notice is exempted. List the case on **20.02.2020**.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)